

ITEM NO.40

COURT NO.15

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9216/2022

(Arising out of impugned final judgment and order dated 26-04-2022 in CRLWP No. 3116/2021 passed by the High Court of Judicature at Bombay)

GAUTAM NAVLAKHA

Petitioner(s)

VERSUS

NATIONAL INVESTIGATION AGENCY & ANR.

Respondent(s)

(IA No. 82165/2023 - APPLICATION FOR PERMISSION
IA No. 176263/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 21343/2023 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 176266/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 116981/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 116983/2022 - EXEMPTION FROM FILING O.T.
IA No. 116980/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES, IA No. 178319/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 144836/2022 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 07-03-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Ms. Nitya Ramakrishnan, Sr. Adv.
Mr. Shadan Farasat, AOR
Ms. Warisha Farasat, Adv.
Mr. Ashwath Sitaraman, Adv.
Mr. Harshit Anand, Adv.
Mr. Aman Naqvi, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.
Mr. Abhishek Babbar, Adv.
Mr. Ishit Patel, Adv.

For Respondent(s) Mr. Suryaprakash V Raju, A.S.G.
Mr. Kanu Agrawal, Adv.
Mrs. Sairica S Raju, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Ashutosh Gadhe, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Yamini Singh, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 09.04.2024.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)